NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/334/ (IB)/2017

NAME OF THE PETITIONER(S)

: INTEGRATED FINANCE COMPANY LTD

NAME OF THE RESPONDENT(S)

: PARVENU VANIGAM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. HERA WILL 9

APR PENTON

V.P. RAMAN

Cocaref for Beday.

ORDER

Shri V P Raman, counsel for petitioner present and Ms A Hema Jothi, Authorised Signatory for petitioner are present. Shri R Devaraj, counsel for respondent present. Counsel for petitioner stated that there is no chance of settling the matter between the parties and prayed time for making submissions. Final opportunity is provided to the counsel for petitioner at request. For hearing submissions by both the sides, Put up on 24.11.2017 at 10.30 A.M.

- Sd -

K Anantha Padmanabha Swamy Member (Judicial)